



Central Administrative Tribunal

Jammu Bench, Jammu

Hearing through video conferencing

OA No. 062/694/20

This the 05th day of October, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)

1. Aijaz Ahmed Dinda S/o Abdul Karim Dinda R/o Zoogu Kharain, District Budgam.
2. Muneer Ahmed Kasana S/o M. Abdul Kasana R/o Ringazepal Khansahab District Budgam.
3. Aijaz Ahmed Khan S/o Gulam Nabi Khan R/o Zoongu Kharain District Budgam.
4. Yasmeena Bano D/o Abdul Aziz Shah R/o Zoogu Kharain, District Budgam.
5. Ishfaq Ahmad Shah S/o Ghulam Nabi Shah R/o Zoogu Kharain, District Budgam.
6. Rafiya Nazir D/o Nazir Ahmad Ahangar R/o Zoogu Kharain, District Budgam.
7. Aliya Shafi Ahangar D/o Mohammad Shafi Ahangar R/o Zoogu Kharain, District Budgam.
8. Tanvir Khaliq War S/o Abdul Khaliq War R/o Aarizal Khansahib District Budgam.
9. Shaista Akhter D/o Mohammad Yousuf Parra R/o Hardpunza Khansahib District Budgam
10. Khazir Mohammad Kotey S/o Abdul Rehman Kotey R/o Rakhayee Khansahib District Budgam.
11. Tariq Ahmad Kotey S/o Ali Mohammad Kotey R/o Rakhayee Khansahib District Budgam.

-----Applicants

Vs.

1. Union Territory of J&K through Commissioner Secretary to Govt. Education Dept. Secretariat Srinagar.
2. Director School Education Kashmir, Srinagar.

3. Chief Education Officer, Budgam.
4. Zonal Education Officer Hardupanzoo, Budgam.

.....Respondents

By Advocate: Mr. Sudesh Magotra

O R D E R

Delivered by Hon'ble Mr. Pradeep Kumar, Member (A)

Mr. N.A Bhat, learned counsel for the applicant and Shri Sudesh Magotra, learned counsel for the respondents are present.

2. The applicants were engaged on 21.08.2019 as Seasonal Worker (Education Volunteer) to impart the education to the children of Gujjar & Bakarwal who come in a season for the purpose of grazing of their cattle. That engagements were to end on 31.10.2020.
3. Respondents took a decision that because of Covid -19 situation, the selection which was to be held in 2020, shall not be held, and those who were engaged in 2019, shall be re-engaged for this duration during the year 2020 also.
4. The applicant approached the Tribunal by filing this O.A pleading that they had not been engaged during the year 2020 and the period of such engagement is coming to a close on 31.10.2020.

3. The applicant pleaded that O.A. be disposed of in terms of relief asked in the O.A.

4. The matter has been heard.

5. Since this is a seasonal engagement, which lasts for about 3 months and completes by end of October 2020, the respondents are directed that in case there is a need of such seasonal worker (Education Volunteer) in the area Hardupunzoo during the year 2020 also, the applicants shall be preferred over engaging any fresh face.

6. In view of the above, the O.A. is disposed of. No costs.

(Mr. Pradeep Kumar)
Member(A)

(Rakesh Sagar Jain)
Member (J)

Manish/-